

(2024) 04 ITAT CK 0024

Income Tax Appellate Tribunal (Delhi B Bench)

Case No: Income Tax Appeal No. 9524/DEL/2019

Compact Texfab Pvt. Ltd
APPELLANT @Hash ITO

APPELLANT

Vs

RESPONDENT

Date of Decision: April 3, 2024

Acts Referred:

- Income Tax Act, 1961 - Section 68, 133(6), 139(1), 143(1), 143(3), 147

Hon'ble Judges: Saktijit Dey, (VP); M Balaganesh, (AM)

Bench: Division Bench

Advocate: Akhilesh Kumar, Ankit Kumar, Vivek Kumar Upadhyay

Final Decision: Allowed

Judgement